# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

### **RAJYA SABHA**

UNSTARRED QUESTION NO. 1842 TO BE ANSWERED ON 28<sup>TH</sup> DECEMBER, 2018

## PORTABILITIES OF PDS

#### 1842. DR. K.V.P. RAMACHANDRA RAO:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that Government is planning to introduce portability of Public Distribution System (PDS), if so, the details thereof;
- (b) whether it is also a fact that all the ration cards are seeded with Aadhaar cards; and
- (c) if so, the details of ration cards seeded with Aadhaar and the number of bogus cards found, State-wise?

### ANSWER

# MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) to (c): Department has launched a new scheme namely "Integrated Management of Public Distribution System (IM-PDS)" for implementation during 2018-19 and 2019-20. The key objectives of the scheme are to integrate the existing PDS systems/portals of States/UTs with the Central Systems/portals, introduction of National Portability of ration card holders, and National level de-duplication of ration cards/beneficiary. The new scheme intends to enhance the efficiency in the distribution of foodgrains through Public Distribution System (PDS) as it will provide option to the beneficiaries to lift their entitled quota of foodgrains from the FPS of their choice across the country. Presently, under own initiatives, intra-State level portability has been introduced in the States of Andhra Pradesh, Gujarat, Haryana, Karnataka, Kerala, Maharashtra, Rajasthan, Telangana, Madhya Pradesh (partially) and Tripura.

At present against a total of nearly 23 crore ration cards under NFSA, the seeding of Aadhaar numbers has been completed for about 85.68% of the ration cards across the country. As an outcome of digitization of Ration Cards/Beneficiary records, de-duplication due to Aadhaar seeding, transfer/migration/ deaths, change in economic status of beneficiaries, and during implementation of NFSA, a total of 2.75 crore ration cards have been deleted/cancelled across 29 States/UTs during the years 2013-2017. (The State/UT-wise list is at Annex-I).

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# ANNEXURE REFERRED IN PART (a) to (c) OF UNSTARRED QUESTION NO.1842 DUE FOR ANSWER ON 28.12.2018 THE RAJYA SABHA.

Statement showing State/UT wise total number of deleted/cancelled ration cards during the years 2013 to 2017

cards during the years 2013 to 2017	
States/UTs	No. of Deleted Ration Cards during 2013-2017
Andhra Pradesh	11,55,661
Andaman & Nicobar	37
Arunachal Pradesh	19,561
Assam	1,29,243
Bihar	41,369
Chandigarh	-
Chhattisgarh	12,38,000
Dadra & Nagar Haveli	549
Daman & Diu	631
Delhi	64,090
Goa	1,57,461
Gujarat	1,60,685
Haryana	1,88,425
Himachal Pradesh	3,260
Jammu and Kashmir	55,344
Jharkhand	4,53,958
Karnataka	27,49,532
Kerala	-
Lakshadweep	1,390
Madhya Pradesh	4,18,509
Maharashtra	21,62,391
Manipur	336
Meghalaya	-
Mizoram	1,503
Nagaland	3,247
Odisha	6,86,211
Puducherry	95,393
Punjab	1,01,249
Rajasthan	14,66,629
Sikkim	12,840
Tamil Nadu	4,22,746
Telangana	20,97,564
Tripura	1,76,986
Uttar Pradesh	68,80,999
Uttarakhand	-
West Bengal	66,13,961
Total	2,75,59,760